

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE & FARMERS' WELFARE
DEPARTMENT OF AGRICULTURE & FARMERS' WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 2562
TO BE ANSWERED ON THE 14TH DECEMBER, 2021

PMKSY PROJECTS

2562. SHRI NIHAL CHAND:

Will the Minister of AGRICULTURE AND FARMERS' WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the details of the catchment projects over which the work is being carried out by the Union Government under Pradhan Mantri Kisan Sinchayee Yojana (PMKSY) at present, State/UT-wise;
- (b) whether the Union Government proposes to sanction new projects under PMKSY, if so, the details thereof; and
- (c) the plans of the Union Government to provide water to each farm in case of less availability of water for irrigation in rainfed agricultural areas?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) & (b): Government of India is implementing Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) since 2015-16. Under PMKSY, Department of Land Resources (DoLR) is implementing watershed management projects under Watershed Development Component (WDC) for development of rainfed/ degraded areas.

DoLR has sanctioned about 8214 watershed development projects covering an area of 39.07 million hectare across the country during the period 2009-10 to 2014-15 under Integrated Watershed Management Programme (IWMP). Subsequently on launch of Pradhan Mantri Krishi Sinchayee Yojana in 2015-16, IWMP was amalgamated as Watershed Development Component of Pradhan Mantri Krishi Sinchayee Yojana (WDC-PMKSY). Out of above sanction projects, 1832 projects (345 uninitiated and 1487 in preparatory stage) were transferred to various

States in 2018. Therefore, DoLR has been implementing only 6382 projects. Out of these 6382 projects being funded by DoLR, 5151 projects have been reported as completed (as on 31.10.2021). State/UT-wise status of WDC-PMKSY projects sanctioned, projects transferred to States / UTs and projects supported by DoLR is given at **Annexure**. Expenditure Finance Committee (EFC), Government of India in its meeting held on 6.8.2021 recommended continuation of WDC-PMKSY for another five years from 2021-22 to 2025-26.

(c): The Government is implementing Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) from 2015-16 with the motto of 'Har Khet Ko Paani' for providing end-to-end solutions in irrigation supply chain, viz. water sources, distribution network and farm level applications in the country.

The details of components of PMKSY is as under:

- **Accelerated Irrigation Benefit Programme(AIBP):** To focus on faster completion of ongoing Major and Medium Irrigation projects including National Projects. From 2016-17 onwards, 99 prioritized Projects have been identified for expeditious completion adopting innovative funding through creation of 'Long Term Irrigation Fund' under NABARD for Mission Mode Completion of projects. This component is being implemented by Department of Water Resources, RD&GR.
- **PMKSY - Har Khet Ko Pani:** Source augmentation, distribution, ground water development, lift and minor irrigation, repair, restoration, renovation of traditional water bodies. This component is being implemented by Department of Water Resources, RD&GR.
- **PMKSY- Watershed Development Component:** Ridge area treatment, drainage line treatment, soil and moisture conservation, water harvesting structure, livelihood support activities and other watershed works. This component is being implemented by Department of Land Resources.
- **PMKSY- Per Drop More Crop (PDMC):** Micro-irrigation systems viz. Drip & Sprinkler irrigation systems, Micro level water storage structures, secondary storage, efficient water conveyance, water lifting devices etc. This component is being implemented by Department of Agriculture and Farmers Welfare.

Annexure

Annexure to Lok Sabha Unstarred Question No. 2562 for answer on 14.12.2021

State/UT-wise status of WDC-PMKSY Projects sanctioned, projects transferred to States and projects supported by DoLR

(as on 31.10.2021)

Sl. No	State / UT	Total no. of projects sanctioned (from 2009-10 to 2014-15)@	No. of projects transferred to States for implementation with State budget	Total no. of projects funded by DoLR
1	Andhra Pradesh	432	59	373
2	Arunachal Pradesh	156	42	114
3	Assam	372	92	280
4	Bihar	123	59	64
5	Chhattisgarh	263	55	208
6	Gujarat	610	121	489
7	Haryana	88	13	75
8	Himachal Pradesh	163	32	131
9	Jharkhand	171	28	143
10	Karnataka	571	142	429
11	Kerala	83	14	69
12	Madhya Pradesh	517	71	446
13	Maharashtra	1186	162	1024
14	Manipur	102	41	61
15	Meghalaya	96	35	61
16	Mizoram	89	40	49
17	Nagaland	111	0	111
18	Odisha	310	76	234
19	Punjab	67	34	33
20	Rajasthan	1025	205	820
21	Sikkim	15	9	6
22	Tamil Nadu	270	0	270
23	Telangana	330	54	276
24	Tripura	65	9	56
25	Uttar Pradesh	612	363	249
26	Uttarakhand	65	3	62
27	West Bengal	163	44	119
28	UT Jammu & Kashmir^	144	25	119
29	UT Ladakh^	15	4	11
Total		8214	1832	6382

Note 1: The programme is not operational in Union Territories & Goa except UTs of J&K and Ladakh.

@ Sanctioned under the erstwhile Integrated Watershed Management Programme (IWMP), which has been amalgamated as Watershed Development Component (WDC) of Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) with effect from 2015-16.

Includes releases under the erstwhile IWMP

^ erstwhile State of Jammu & Kashmir
